

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 16059-JK (LD) of 2023

DATED:- 28- 11 - 2023

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

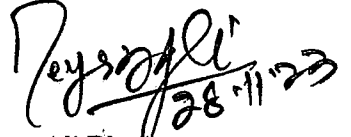
Secretary to Government

Dated: 28.11.2023

No:- LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.16059-JK(LD) of 2023 dated 28.11.2023

S.No	Title of the case	OIC
1	WP(C) No. 1963/2023 Shahid Hussain Vs UT of J&K & Ors.	Dr. Mohd Ashraf , Block Medical Officer, Bharderwah (Doda)
2	WP(C) titled Dr. Sueeba Shabir Vs Ut of J&K and ors	Mr. Muzaffar Ahmad Malik, JKAS
3	WP(C) No. 211/2023 titled Residents of Panchayat Kindli Vs UT of J&K & Ors.	Dr. Harbinder Singh, Block Medical Officer, Billawar (Kathua)
4	CRM (M) titled Anita Kukreja & Anr. Vs Union Territory of J&K	Ms. Reema Ghizala, Assistant Controller Drugs, Kashmir,
5	OA No. 755/2023 titled Sandeep Kumar Vs UT of J&K & Ors.	Dr. Sanjay Sharma, Dy. Director (Dentistry), Health Services, Jammu

Neysyale
28-11-23